

IN THE HIGH COURT OF JUDICATURE, ANDHRA PRADESH
AT HYDERABAD

(Special Original Jurisdiction)

TUESDAY, THE SEVENTH DAY OF JUNE
TWO THOUSAND AND FIVE

PRESENT

THE HON'BLE MR JUSTICE ELIPE DHARMA RAO

WRIT PETITION NO : 2085 of 2005

Between:

Pagadala Rama Rao, s/o Venkateswarlu,
r/o Kethanakonda, Ibrahimpatnam (M), Krishna District.

..... PETITIONER

AND

- 1 The Joint Collector, Krishna District, at Machilipatnam.
- 2 The District Panchayat Officer, Krishna District at Machilipatnam.
- 3 The District Level Sand Committee, Krishna District rep., by its Chairperson.
- 4 V.Tatha Rao, s/o Raghavaiah,
r/o Hanumanthapuram, Pamidimukkala (M), Krishna District.

.....RESPONDENTS

Petition under Article 226 of the constitution of India praying that in the circumstances stated in the Affidavit filed herein the High Court will be pleased to to issue a writ, order or direction more particularly one in the nature of writ of mandamus declaring the action of the 1st respondent in issuing proceedings in Rc.No.2877/2002/Pan.7 dt.07-01-2005 by extending the lease period for a period of 176 days from 12-01-2005 to 06-07-2005 is contrary to Minor Mineral Concession Rules, illegal, arbitrary and one without jurisdiction and consequently set aside the proceedings in Rc.No.2877/2002/Pan.7 dt.07-01-05 of the 1st respondent and to pass such other order or further orders as are deemed fit and proper in the circumstances of the case.

Counsel for the Petitioner:MR.VENKATESWARLU POSANI

**Counsel for the Respondents 1 & 2: GP FOR PANCHAYAT RAJ & RURAL
DEV.**

The Court made the following :

ORDER:-

Sri K. Srinivas (8835), representing Sri Posani Venkateswarlu, sought permission to withdraw the writ petition.

Permission is accorded. Accordingly, the writ petition is dismissed as withdrawn at the admission stage.

7—6—2005.

Stv/-

- 1 The Joint Collector, Krishna District, at Machilipatnam.
- 2 The District Panchayat Officer, Krishna District at Machilipatnam.
- 3 The District Level Sand Committee, Krishna District rep., by its Chairperson.
- 4 V.Tatha Rao, s/o Raghavaiah,
r/o Hanumanthapuram, Pamidimukkala (M), Krishna District.
- 5 Two CCs to G.P. for Panchayat Raj & Rural Development, High Court Buildings,
Hyderabad. (OUT)